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Lift Attendant (Class-IV) (Panchayat Service) Recruitment Rules, 1998

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Lift Attendant (Class-IV) (Panchayat Service) Recruitment Rules, 1998

In exercise of the powers conferred by Sec. 227 read with Sec. 274 of the Gujarat Panchayats Act, 1993 (Guj. 18 of 1993) and in supersession of all the rules made in this behalf, the Government of Gujarat hereby makes the following rules to provide for regulating recruitment to the post of Lift Attendant (Class-IV) (Panchayat Service) namely:

1. Rule :-

These rules may be called the Lift Attendant (Class-IV) (Panchayat Service) Recruitment Rules, 1998.

2. Rule :-

Appointment to the post of Lift Attendant (Class-IV)(Panchayat Service), shall be made by direct selection.

3. Rule :-

To be eligible for appointment by direct selection to the post mentioned in Rule 2, a candidate shall

- (a) not be less than 18 years and not more than 25 years of age;
- (b) have passed the eight standard examination;
- (c) have adequate knowledge of Gujarati or Hindi or both: Provided that preference shall be given to a candidate who possesses experience of lift operating.

4. Rule :-

A selected candidate shall be required to undergo such training for such period and pass such post-iraining examination as may be prescribed by the Government in that behalf.

5. Rule :-

A selected candidate shall be required to pass the departmental examination and an examination in Gujarati or Hindi or both as may be prescribed by the Government in that behalf.

6. Rule :-

A selected candidate shall be required to furnish security and surety bond for such amount, in such form and for such period as may be prescribed by the Government.